CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



O.A/350/853/2013

Date of Order: 02.12.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Kousik Das, son of Kamal Kanta Das, aged about 29 years, permanently resding at Vill+P.O - Pinduri, P.S-Singla, Dist. Paschim Medinipur, Pin 721 131 (W.B) presently residing at B. C Das, 10/17 Mondal Para Road, Behala, Kolkata - 700034, Unemployed.

··Applicant

Versus

- Union of India, through the Secretary to the Government of India, Ministry of Labour, Sham Sakti Bhawan, New Delhi 100001.
- Medical Superintendent, ESIC Hospital and Occupational Disease Centre (EZ), Joka, Diamond Harbour Road, Kolkata – 700104.
- 3. The Joint Director (Admn), ESIC Hospital and Occupational Disease Centre (EZ), Joka, Diamond Harbour Road, Kolkata 700104.

-Respondents

For The Applicant(s): Mr. J. R. Das, counsel

For The Respondent(s): None

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the respondents despite notice. Hence, Rule 16 (1) of the CAT (Procedure) Rules, 1987 is invoked.

Heard Mr. J. R. Das, ld. counsel for the applicant.

2. At hearing, ld. counsel for the applicant submitted that the applicant had preferred representation on 09.07.2013 to the Medical Superintendent, ESIC Hospital. Joka with photocopy of requisite documents required in the matter but the same has not yet been considered by the authorities.



- 3. Since no speaking order has been issued to the representation, we disposed of the O.A with a direction upon the Respondent No. 2, the Medical Superintendent, ESIC Hospital, Joka or any other competent authority to consider and dispose of the representation within a period of 3 months from the date of receipt of a copy of this order, provided the applicant has submitted all the requisite documents as mentioned in the said representation dated 09.07.2013, and pass appropriate order in accordance with law.
- 4. It is made clear that we have not entered into the merits and, therefore, and all the points in the representation are kept open for consideration.
- 5. The present O.A accordingly stands disposed of. No costs.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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